

**ITEM NO.136**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP No 65/ALD/2023**

**Date of Order: 8<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DR. MALAY SHARMA V/S M/S MEERUT MEDICARE CENTRE PVT LTD &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>213 &amp; 241/242 OF COMPANIES ACT, 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 9<sup>th</sup> February, 2024.

**-Sd-**

**(Court Officer)**

***8<sup>th</sup> February, 2024***

*Priya Agarwal*  
*(Stenographer)*